

PATNA HIGH COURT

NOTIFICATION

Dated: 12th May, 2017

No. 208 A: The transfer of Sri Ramashray, Additional District and Sessions Judge, Gopalganj as Additional District and Sessions Judge of Sitamarhi under Court's notification no.169A dated 28.04.2017 is stayed.

By order of the High Court,

Sd/- P.C. Jaiswal

Registrar General

Memo No. 32873 - 32888 / Dated, Patna, the 12th May, 2017

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / District and Sessions Judge, Gopalganj / District and Sessions Judge, Sitamarhi / Sri Ramashray, Additional District and Sessions Judge, Gopalganj / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / S.O. I/C Statistical Section, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

By order of the High Court,


11/5/17
Registrar General